

THE SECOND SCHEDULE

[See section 35 (2)]

MODIFICATIONS IN THE DELIMITATION OF COUNCIL CONSTITUENCIES (MADRAS) ORDER, 1951

In the Table—

- (a) for the entry relating to the Madras (Graduates) Constituency, substitute:—  
“Madras (Graduates) Entire State <sup>1</sup>[6]”;
  - (b) for the entry in the second column relating to the Madras (Teachers) Constituency, substitute  
“Entire State”;
  - (c) in the third column, for the figure “3” wherever it occurs, substitute “4”; and
  - (d) omit the entry relating to the West Coast (Local Authorities) Constituency.
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1. Subs. by Act 67 of 1956, s. 3, for “4” (w.e.f. 1-11-1956).